

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

29.

**IA 566(MB)2024
IA 4357(MB)2023
IA 2931(MB)2023
IA 2940(MB)2023
IA 4093(MB)2023
IA 4146(MB)2023
CONT.A. (IBC)/16(MB)2023
IN C.P. (IB)/760(MB)2021**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **29.04.2024**

NAME OF THE PARTIES:

State Bank Of India
Vs
Aaj Ka Anand Papers Limited

SECTION: 7, 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. **IA-566(MB)2024:** Mr. Rohit Gupta, Ld. Counsel for the Applicant in IA-566/2024 present. Mr. Rahul Dev a/w Mr. Arjun Amin i/b Argus Partners, Ld. Counsel for the R1 present.

Counsel for the Respondent seeks time to file reply. At request, time is granted. Counsel for the Respondent is directed to file reply within a period of two weeks and file proof of service well before the next date of hearing.

List this application for further hearing on **05.06.2024**.

2. **IA-4357(MB)2023:** Mr. Rohit Gupta, Ld. Counsel for the Respondent No.1 present. Respondent No.1 has filed its reply. The remaining Respondents are directed to file their reply within a period of two weeks.
3. **IA-2931(MB)2023:** Mr. Rahul Dev a/w Mr. Arjun Amin i/b Argus Partners, Ld. Counsel for the Applicant present. Mr. Avinash Khanolkar, Ld. Counsel for the Respondent No.4 present and reported that he is already discharged as Respondent No.4 vide order dated 17.07.2023. The other remaining Respondents i.e. R-1 to R-3 and R-5 to R-8 are directed to file their reply within a period one week.
4. **IA-2940(MB)2023:** Mr. Rahul Dev a/w Mr. Arjun Amin i/b Argus Partners, Ld. Counsel for the Applicant/Liquidator present. Mr. Kunal Kanungo a/w Mr. Atishay Jain, Ld. Counsel for the R-16 present. Counsel for the Liquidator submitted that R-1 to R-11 filed their reply. Respondents Nos. 12 to R-15 have not file their reply. Finally, one weeks' time is granted to the Respondent Nos. 12 to R-15. Counsel for the Liquidator intends to withdraw the name of the Respondent No.16 from this application, as he is not necessary as a party in this application. Permission granted. Accordingly, Respondent No.16 is discharged from the list of Respondent.
IA-4093(MB)2023: Mr. Rahul Dev a/w Mr. Arjun Amin i/b Argus Partners, Ld. Counsel for the Applicant/Liquidator present. Mr. Kunal Kanungo a/w Mr. Atishay Jain, Ld. Counsel for the R-13 present. None of the Respondents have filed their reply. Counsel for the Liquidator intends to withdraw the name of the Respondent No.13 from this application, as he is not necessary as a party in this application. Accordingly, Respondent No.16 is discharged from the list of Respondent.

5. **IA-4146(MB)2023:** Mr. Yahya Batatawala, Ld. Counsel for the Applicant present.
6. **CONT.A. (IBC)/16(MB)2023:** None of the Respondents have filed their reply.
7. List these IA-4357(MB)2023, IA-2931(MB)2023, IA-2940(MB)2023, IA-4093(MB)2023, IA-4146(MB)2023 and CONT.A. (IBC)/16(MB)2023 for further consideration on **26.06.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)